

CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO.: 1 06/01/2020

O.A./260/504/2015 NRUSINGHA CHARAN DAS

-V/S-

M/O WATER RESOURCES

ITEM NO:47

FOR APPLICANTS(S) Adv.: None

FOR RESPONDENTS(S) Adv.: Mr.P.K.Mohanty

Notes of The Registry	Order of The Tribunal	
	None for the applicant. Mr.P.K.Mohanty, learned counsel for the respondents is present and heard.	
	It is submitted that the claim of ACP has been rejected by the respondent authorities.	
	No one was present on behalf of the applicant on 18.9.2019 and 28.11.2019. Hence the OA is dismissed in default for non-prosecution on the part of the applicant.	
	There will be no order as to costs.	
	Registry is directed to send a copy of this order to the applicant by post and hand over a copy to the learned counsel for the respondents.	

(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
I.Nath	

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